

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s).
1659-1661/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY Petitioner(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 30-11-2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

Mr. Prabhoo Dayal Tiwari, Adv.
Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No.1659-1660/2017

Four weeks' time is granted to the sole respondent in both the matters for filing counter affidavit.

SLP(Crl.) No.1661/2017

The Ld. Counsel for the petitioner to take fresh steps for service of the sole respondent within two weeks. Notice thereafter be issued.

List again on 5.2.2018.

KAPIL MEHTA
Registrar
30.11.2017

rd